

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **05.02.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
02:00 pm

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In the Court of Hon'ble Mr. Naresh Salecha, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 438/2022 IA No.1109/2022 IA No.1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan WITH	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain
2	Comp App (AT) (CH) (Ins) No. 443/2022 IA No. 1118/2022 IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar Mr. Mayan H Jain

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
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1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500